[Shri M. M. Jacob]

Tea Units) Amendment Bill, 1991.

- (b) The Banking Regulation (Amendment) Bill, 1991.
- (c) The Sick Industrial Companies (Special Provisions) Amendment Bill, 1991.
- 3. Discussion on 35th to 39th Report of the Union Public Service Commission.

श्री हरवेन्द्र सिंह हंसपाल (बिहार): मैडम, मुझे एतराज है . . . (व्यवधान) मैडम, चेयर के ऊपर बत्ती बंद . . . (व्यवधान)

THE DEPUTY CHAIRMAN: I, want to see the Members. If the Members don't see me, it is my privilege.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, I request you... (Interruptions) This is regarding the interview given by the Minister.

Re. statement of Shiv Sena Chief, Shri Bal Thackeray, on Punjab Problem

श्री सुरेन्द्रजीत सिंह श्रहलुवािलया (बिहार): महोदया, एक बहुत ही महत्वपूर्ण सवाल है... (व्यवद्यान) यह देश की एकता ग्रीर श्रंखंत्ता को खतरा पहुंचाने वाली बात है। महोदया, यह एक ऐसी घटना हैं जिसके माध्यम से मैं सरकार का ध्यान श्राकािषत करना चाहता हूं कि यह घटना एक जिम्मेदार श्रादमी हम जिस को समझते हैं, उसकी हैं।

महोदया, भारतीय शिव सेना के प्रध्यक्ष बाल ठाकरे ने जो पिछले दिनों मुम्बई में बयान दिया है ग्रीर वह बयान उनका ''जेटलमैन" के नवम्बर के ग्रक में छपा है। उन्होंने जो बयान दिया है,

वह देश की एकता और प्रखंडता की खतरा पहुंचाता है । महोदया, उनसे प्रश्नकर्ता ने प्रश्न किया :— What is your view of the problem in Punjab?

वे उसका जवाब देते हैं :—
"I want to tell those people who
want Khalistan, O.K., take it. But
they should follow the conditions laid,
down. All the Sikhs should go to
Khalistan. We will not allow a single one to remain in Hindustan. If
they want to stay back, they will
have to do so without their turbans
and beards."

महोदया, यह सिख समाज के धार्मिक इमोशंस को एक बहुत बड़ा चैतज है। मैं ग्रापिक माध्यम से सरकार को बतलाना चाहता हूं कि इस तरह का ग्रादमी सरे आम कम्युनल जुनून फैला रहा है, भाई-भाई में दीवार खड़ी करने की कोशिश कर रहा है। पंजाब में इतनी घटनाएं होने के बाद भी कहां ग्राज तक किसी सिख ने किसी हिन्दू को नहीं कहा कि तुम ग्रपना जनेऊ उतार कर रहोने या तिलक पोंछकर रहोगे या तुस हिन्दू हो इसलिए पंजाब में नहीं रह सकोगे, ऐसी घटना पंजाब में एक भी नहीं घटी। पर यह कौमी जुनून बाल ठाकरे जो फैला रहा है, मैं इसकी भत्संना करता हूं ग्रीर उम्मीद करता हूं कि सारा सदन इसकी निन्दा करे। ... (व्यवधान)

डाः रश्नाकर पाण्डेय (उत्तर प्रदेश) : सारा सदन इसकी निन्दा करता है ।... (व्यवधान)

श्री सुरेन्द्रजीत सिंह ग्रहतुवालिया : ग्रौर इस ग्रादमी को ''टाडा एक्ट'' में बंद करना चाहिए।

जो कि हमारे देश के, जो यूनिटी के फैब्रिक हैं, उसको नाश करने की कीशिश में लगे हुए हैं।...(व्यवधान)

^{*}Not recorded.

Sena Chief Shri Bal THE DEPUTY CHAIRMAN. That should not be recorded.

Re. Statement of Shiv

डा. रत्नाकर पाण्डेय : यह बहत बडी बात है, मैडम।...(ज्यवधान)

मौलाना भोबैदल्ला खान भ्राजमी (उत्तर प्रदेश) : बाल ठाकरे ने कभी भी हिन्द-स्तान की तरक्की के लिए काम नहीं किया, हमेशा कौमों, जाति-बिरादरी और दीन-धर्म के नाम पर भारत को बांटने की बात की है...(व्यवधान) सिख कौम का जबर्दस्त प्रतिकार उसने किया है। (व्यवधान)

إلى أمولانا عججت الله خور أعظمون بال ڈھاکرھے نے کبھی بھی ھندوستان کی تبرقی کینٹے کام نہیں کیا -همهشه قومون - ذات برادری اور دین دھرم نے نام یہ بھارت کو بانتنے کی بات کی ہے ۔ (مداخلت) . . سکھ ترم کا زیرہ ست پرتیکار اس نے کیا ہے ۔ . . (مداخلت)

डा॰ रहाफर पाण्डेय 👙 उसकी "टाडां' में गिरमधार किया - . (व्यवधान)

श्री भुरेन्द्रजीत सिंह ग्रहल्वालिया: पर उन्होंने इस जनेक की रक्षा के लिए अपनीक्**र्वा**नीदीथी उस तेग वहाद्द के पुत्र गुरु गोबिन्द भिंह जिसने विख् समाज बनाया, उस क्षित्र समाज को प्राज यह हिन्द् में...(व्यवधान) शमे श्रानी चाहिए ...(व्यवधान)

SHRI SURESH KALMADI (Maharashtra): Madam, I fully support the sentiments expressed by Mr. Ahluwalia. It is a very, very unfortunate remark. This is one of the series of remarks which Mr. Thackeray has been making. I think, the Govern-

should consider taking action against him for the inteview he has given to the 'Gentlemen'. It is very unfortunate. (Interruptions) The Government should take action. I fully support the position taken by Mr. Ahluwalia. (Interruptions) The whole House, the entire House, should condemn it . (Iterruptions).

डा रानाकर पाण्डेय : यह राष्ट् को तोडने बाला स्रौर सिख कौम को भ्रपमानित करने वाला वक्तब्य है।... (व्यवधान)

SHRI GURUDAS DAS GUPTA (West Bengal); Madam, I support the position taken by Mr. Ahluwalia. It is not a question of a particular person. It is a reflection on the secular character of the nation. If people are allowed to speak like this,, the country country. He should be treated as an enemy of the country. AInterruptions)

SHRIMATI JAYANTI NATARA-JAN (Tamil Nadu): The whole House joins. (Interruptions) Why are they keeping quiet? (Interruptions)

SHRI SURSEH KALMADI: What is the view of the BJP? Why is the BJP keeping quiet? (Interruptions) BJP is a prisoner of Shiv Sena, VHP and the Bajrang Dal. It has no identity any more.

डा० रत्नाकर पाण्डेयः : शिव सेना ग्रौर बीडजेडपीड एही सिक्के वके दो पहल हैं ।...(व्यवधान) -

श्री भिकन्दर बन्त (मह्य प्रदेश) : श्राप से बाहर हो रहे हैं, यह श्रापे से

^{†[]}Transliteration in Arabic secript.

235 Re. Statement of Shiv [RAJYA SABHA] Sena Chief Shri Bal

[श्री सिकन्दर वख्त] बाहर होने की जरूरत नहीं है। यहां बीडजेडपीड का रिएक्शन लेना है तो थे पेशकरूंगा।

إ شرى سكندر بخت آیے سے باہر ہورہے ہیں - یہ آیے سے باہر ہونے كى ضوورت نہیں ہے یہاں بی-چے-پی کا ایکصن لیا ہے تو میں پیش کرونگا -]

उपसमापति: ग्राप बोलिए ।... (व्यवधान)

डा रत्नाकर पाण्डेय : माथुर साहब बी०जे०पी० के लोडर हैं या सिकन्दर बस्त लोडर हैं।... **(व्यवधान**)

धी सिकन्दर बख्त: मैं म्रर्ज करूंगा सदर साहिबा, हज हर उस बात के मौर हर उस कदन के खिल फ हैं जो हिन्दु-स्तानी हिन्दुस्तानी के दरम्यान इख्तलाफ की दीवार खड़ी बारता है मौर यह तो किसी के भी हाथ में नहीं है कि किसी एक मजहब से ताल्लान रखने वाले फिरके

को कोई हिन्दुस्तान से मिटाने की कोशिश करे। ...(व्यवधान)

श्री**सरेश कलमा**जी : एरेस्ट करो फिर...(व्यवधान)

श्री सिकन्दर बदत : आप खामोश बैठिए, बैठ जाइये आप ।

Madam, I am not taking any direction from these kids.

इत साहिबजादों से मैं कोई उपरेक्शन सेने के लिए तैयार नहीं हूं। मैं प्रपत्ती बात बहुना चाहता हूं, इनके एहजमात के बगैर कहना चाहता हूं कि हम इस जिस्म के...(ब्यबधान)

اِ [غری سکندر بنصف: میں مرض کرونٹا صر صابعت - هم هر اِس بات کے ارز هر اس قدم کے خقف هیں جو هدوستانی کے درمیان ختلف کی دیوار کھڑی کرتا ہے اور یہ تو کسی کے بھی هاتھ میں نہیں کہ کسی ایک مذہب سے تعلق رکھنے والے قرقے کوئی مذہبتان سے متانے کی کوشش کرے

شوی سریص کلماتی : اریست کرو پهر لا

شری سکندر بخت : آپ خامرس بهتهئے - بیته جائیے آپ -]

Madam, I am not taking any directtions from these kids.

डा० रत्नाकर पाण्डेय: ... (व्यवधान) बाल ठाकरे को टाडा एक्ट में गिरफ्नार किया जाए, बी० जे० पी० के लोईस इसका सर्थन करने हैं या दिरोध करते हैं, बतायें?

SHRI M. S. GURUPADASAMY (Uttar Pradesh): The House is not interested in general homilies. We should condemn the statement of Bal Thackeray. The whole House should condemn his statement. The statement is against the whole nation. We are not interested in general homilies. (Interruptions).

डा । उत्तरकर पाण्डेय: (व्यवस्थात) सिक्खों के सम्बद्धा तरह का व्यवहार करते वाले वकाव्य के लिये में प्रस्ताव करता हूं कि टाडा एक्ट में बाल ठाकरे

[]Transliteration in Arabic script.

को गिरफ्तार किया जाये । वी०ज़े.oपी के नेता बतायें कि मेरे प्रस्ताव का समर्थन कर रहे हैं या विरोध कर रहे हैं मे सारा सदन बालठाकरे को टाडा एक्ट में गिरफ्तार करने की मांग करता है स्रौर आप आदेश दीजिए गृह मंत्री जी को कि ऐसी राष्ट्रबोही वक्तव्य देने के लिये भाई-भाई में झगड़ा कराने के लिए... (क्पवधान) फिर मुसलमानों के बाद सिक्खों पर ग्राक्रमण करने के लिये... (**व्यवधान**) बालठाकरे को टाडा एक्ट के श्रन्तर्गत गिरफ्तार किया जाये । बी जिल्ली इसका समर्थन करती है या नहीं, सिकन्दर बडत जी नेता हैं दल के, वेब च∉यें?

SHRI SURESH KALMADI: All right-thinking people in the Shiv Sena....

SHRI M. S. GURUPADSWAMY: I repeat, we are not interested in general homilies. What Bal Thackera has said is obnoxious, heinous and most objectionable. It is against the inserest of the entire country. Therefore, the whole House should condemn it. I beg of all my friends of BJP, they should also condemn it. We are not interested in general homilies. (Interruptions).

THE DEPUTY CHAIRMAN: Shall we restore order and take up the business? SHRI ISH DUTT YADAV. (Interruptions)

SHRI JAGESH DESAI (Maharashtra): This House should condemn the statement of Shri Bal Thackeray.

SHRI SURESH KALMADI: The entire House should condemn Madam, you must also condemn this. (Interruptions).

DEPUTY CHAIRMAN: THE Order, please.

डा० रम्नुक्र र पण्डे : (व्यवदान) हेसे राष्ट्रझोही व्यक्तव्य देना वास आदमी को टण्ड एक्ट में शिरक्तार किया जाय! बीक जें वे पी का के मा रूख है इस पर इतम् ? ... (सम्बद्धान)

श्री हरवेन्द्र सिंह इंसपाल (पंजाब) : . . . (व्यवधान) माज का दिन बहुत दुर्भाग्य-पूर्ण है। पंजाब के ग्रंदर दस साल से कम्युनल राइट नहीं हुये ... (स्थवधान)

श्री सरेन्द्रजीत सिंह ग्रहल्वालिया : ... (व्यवसान) गुरु तेगबहादुर का नाम लेकर एकता याता की शुरुप्रात करते हो श्रौर फिर ऐसी पार्टीका समर्थन करते हो जो गुरुगोबिंद सिंह के बनाये हुए पर अत्याचार कर रहे हैं...(व्यवधान)

SHRI V. GOPALSAMY (Tamil Nadu): The country should know that the House has condemned the statement of Bal Thackeray, that the whole House has condemned statement. The whole country should know the reaction of the whole Rajya Sabha. He should be taken task.

श्री हरवेन्द्र सिंह हंसपील : मैडम, मैं यह रिजोल्युशन मुब करता हूं कि सारा हः ऊस इसको कंडम करे...(व्यवद्यान)

SHRIMATI JAYANTHI NATARA-JAN: Can I read it out. Madam?

THE DEPUTY CHAIRMAN: Can you read it out from your seat?

SHRIMATI JAYANTHI NATARA-JAN: I can't be heard from there.

THE DEPUTY CHAIRMAN: Ι will see that you are heard. ... (Interruptions) ... Order, please.

श्री हरवेन्द्र सिंह इंसम्पल : महोद्या, यह बहुत ही दुख की बात है कि इस तरह हे . . . (व्यव्यान्)

THE DEPUTY CHAIRMAN: Just a minute, please. I think anybody. whoever the person might be, has no right to talk about any other community, an Indian about the Indian people. Making such allegationswhich have been raised in the House -about the Indian people, if it is true, no one has a right to do that. What else?

SHRI HARVENDRA SINGH HANSPAL: We should all condemn it

THE DEPUTY CHAIRMAN: Well, if you want to condemn it, it is up to you. I feel that no one has the right to say anything derogatory against any Indian.

SHRI HARVENDRA SINGH HANSPAL: I have already moved a resolution.

SHRI YASHWANT SINHA (Bihar): Let the Government observe the laws of the land. Why does the Government need a resolution of the Rajya Sabha to put him behind bars? Why don't they act? Let the Government act, let the Government put him under arrest. Why do you need the support of the House for a common criminal? (Interruptions)

श्री हरवम्द्र सिंह हंसपाल : यशवंत

सिन्हा जी, आप इसको कंडम करते हैं ? We want to know your stand, whether you condemn it or not. . . (Interruptions) . . We want to know your stand, Madam.

THE DEPUTY CHAIRMAN: Please. I understand, the Members are agitated. It is a serious matter. No one—no one, whoever the person—has a right to make such remarks about anybody, any Indian. The Minister of State for Home is here and...

SHRI YASHWANT SINHA: He is not even listening to you, Madam. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: He will listen to me, don't worry. ... (Interrptions). Please let him listen to the concern of the Members. ... (Interruptions). Please. The matter is serious and, I think, according to the laws of the land and according to what the Government feels, they should take serious note of it

and take action, whatever it is. ...
(Interruptions)...

डा॰ रत्नाकर शब्दय: ग्राज यह सिखों पर हुआ है, कल किश्चियनों पर होगा, मुसलमानों पर होगा। मैं प्रस्ताव करता हुं कि बाल ठाकरे को "टाडा" के अंतर्गत गिरफ्तार किया जए।

SHRIMATI JAYANTHI NATARA-JAN: Madam, I want to move this motion. . . . (Interruptions) . . .

SHRI GURUDAS DAS GUPTA: Madam, after your announcement... (Interruptions)...

SHRI MOHINDER SINGH LAT-HER (Haryana): Madam, please allow me to say something.

THE DEPUTY CHAIRMAN: About this? ... (Interruptions) ...

SHRIMATI JAYANTHI NATARA-JAN: Madam, I want to move a motion.

THE DEPUTY CHAIRMAN: Under which rule?

SHRIMATI JAYANTHI NATARA-JAN: I am seeking your permission under Rule 267 to suspend the business. Please see rule 267. I am asking for your consent that Rule 167 be suspended and I be allowed to move this motion. Under Rule 267 I am asking for suspension of Rule 167, and I want to move a motion. Madam, I want to move the following motion. I am asking for your permission.

SHRI MOHINDER SINGH LAT-HER: Madam. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: I will allow you later on. Let me find out first what it is.

SHRIMATI JAYANTHI NATARA-JAN: Madam, I would like to move the following motion. (Interruptions)....

SHRI MD. SALIM (West Bengal): Let there be an orderly discussion in the House, Madam. ... (Interrup-

THE DEPUTY CHAIRMAN: Mrs. Jayanthi Natarajan, what do you want to say?

SHRIMATI JAYANTHI NATARA-JAN: Madam, I want to move this motion. I move:

"That the entire House condemns the statement made by Shri Bal Thackeray in the "GENTLEMAN" magazine, if it is true, and demands that the Government should take immediate and appropriate action against Shri Bal Thackeray."

This is the motion I move, that the entire House condemns the statement made by Shri Bal Thackeray against Sikhs of this country. If that statement is true, we demand that the Government take an immediate and appropriate action against Shri Bal Thackeray.

SHRI SUKOMAL SEN (West Bengal): Madam, I support it. (Interruptions)

SHRI N. E. BALARAM (Kerala): We all support it.

SHRI GURUDAS DAS GUPTA: Madam, we also support this.

डा रानाकर पाण्डेय : सारा सदन इसको सपोर्ट करता है . . . (व्यवधान)

SHRI GURUDAS DAS GUPTA: Madam, you kindly take the opinion of the House. Let this resolution be passed as a resolution of the House. (Interruptions).

SHRI S. S. AHLUWALIA: Madam, we demand that the Government should immediately take action against the person who has spoken like thsi. Let the BJP oppose this.

डा र नाफर पाण्डेंग : ये एक ही सिक्क के दो पहलू हैं (व्यवधान)

SARDAR JAGJIT SINGH AURO-RA (Punjab): Madam, I want to say. ...(Interruptions)

THE DEPUTY CHAIRMAN: General Saheb, do you want to say something? Mr. Kulkarni is on his legs. Let him speak. Then I will allow you. (Interruptions)

पाण्डेय जी ग्राप बैठ जाइए ... (व्यवधान)

Under Rule 267, she said it. (Inter-ruptions)

SHRI A. G. KULKARNI (Maharashtra): Madam, you have permitted me.

THE DEPUTY CHAIRMAN: Those who are thinking loudly, let them keep quiet. (Interruptions)

If I do not bring order in this House and ask those who are thinking loudly to keep quiet, I cannot hear you. I have asked them to keep quiet. (Interruptions)

Would you like me to allow you to speak while others are also speaking? Fine, you speak. I have no objection. But then you would tell me, "I should be heard." If you have to be heard, the technicality is that others who are speaking loud, should keep quiet. That is what I am doing. What am I doing, sitting in this Chair? (Interruptions)

I have to make them keep quiet first. (Interruptions) I can't help it. If they have born with a loud voice, I did not give it to them. (Interruptions)

Now it is quiet. You can be heard now, Mr. Balaram.

SHRI A. G. KULKARNI: Madam, you have asked me to speak. (Interruptions)

THE DEPUTY CHAIRMAN: I will allow you.

SHRI A. G. KULKARNI: Madam. I want to submit. ...

THE DEPUTY CHAIRMAN: Let Mr. Aurora say something first, General Saheb.

SARDAR JAGJIT SINGH AURO-RA: Madam, this has crossed all limits, what has been reported in the papers. I would like to tell that Mr. Bal Thackeray has made a habit of browbeating the Sikhs in Bombay. Cases of this sort took place two years ago also. Now, I feel that this crosses all limits. ... (Interruptions)

THE DEPUTY CHAIRMAN: Don't interrupt. This is a bad habit.

SARDAR JAGJIT SINGH AURO-RA: Apart from condemning it, unless legal action is taken against him and he is put in jail, this only verbal sympathy would be of no account. I think, if thousands of people can be put in jail under the TADA this is a very appropriate case to put him in jail and to start legal proceedings against him.

Thank you. ... (Interruptions)

THE DEPUTY CHAIRMAN: I will allow you please. First let me out the opinion of the Members. Ιf Mrs. you want my ruling on what Jayanthi Natarajan has said, I will give it now.

SHRI M. S. GURUPADASWAMY: Madam, may I make a submission?

THE DEPUTY CHAIRMAN: Now, you, please don't get up. Let me identify you. It will be much better if I identify you. I can protect you. Okay? Please.

SHRI A. G. KULKARNI: Madam. through you I draw the attention of the House to the point raised by Mr. Ahluwalls and supported by a majority of the Members of this House. I am a person coming from the State. Mr. Bal Thackeray is not an ordinary citizen of this country. He grown into a Frankenstein and the major contribution for his being Frankenstein is the BJP which has. ... (Interruptions)

श्री लक्खीराम प्रप्रवाल (मध्य प्रदेश) : **ग्रापको महाराष्ट्र की सर**ार क्या कर रही है ? क्रापेकी सरकार मिली हुई है । (व्यवधान)

SHRI A. G. KULKARNI: I fully support my colleague that Mr. Naik, the Chief Minister of Maharashtra, has to take strong action against Mr. Bal Thackeray for his attacks on the newspaper people and for saying something which was communal. want to request that the House should pass a resolution that Mr. Thackeray should be immediately arrested and put under TADA. Otherwise this extremism will grow and it will create a disturbance either in communal or in any other character.

DR. JINENDRA KUMAR JAIN (Madhya Pradesh); My concern that decorum and dignity οť Parliament is being misused. This is going on very frequently now. Ma dam, \dots

SHRIMATI JAYANTHI NATARA-JAN: There is no misuse of Parliament. Such a shameful thing has happened and ... (Interruptions)

SHRI S. S. AHLUWALIA; Parliament is for the protection of the ringts of the people and victims of the excesses. (Interruptions)

DR. JINENDRA KUMAR JAIN: Everybody...(Interruptions)

SHRI A. G. KULKARNI: Jayanthi has raised a question for the protection of the rights of the papers. The House is not making any reflection on any Member. (Interruptions)

DR. JENENDRA KUMAR JAIN: Everyday the name of the BJP

brought in under one pretext or the other. (Interruptions)

DR. BAPU KALDATE (Maharashtra): You accept it or condemn it. (Interruptions)

श्री सुरेत्वजीत सिंह श्रुहसुबालिया : महोदया, स्वीकार करने में लंजजा कर रहे हैं । यह शिव सेना की मदद कर रहे हैं । एक तरफ तो गुरुद्वारे में जाकर शपथ लेते हैं श्रीर दूसरी तरफ सिखों के साथ क्या हो रहा है श्रीप देख रहे हैं । इस पर इनको विचार करना चाहिए (व्यवधान)

THE DEPUTY CHAIRMAN: Order, please. Mr. Ahluwalia, you have made your speech.

श्री सुरेन्द्रजीत सिंह घ्रहलुवालिया : इन को भर्त्सना करने में डर लग रहाहै । (व्यवधान)

THE DEPUTY CHAIRMAN: Mr. Ahluwalia, please take your seat.

I.R. JINENDRA KUMAR JAIN: Hurdred times we have seen that... (Interactions) and the Congress is individual in misrepresentations. That is clear. Before an hon. Member speak here he should verify the facts first. Wou cannot just...

श्री मोहम्मद सलीम : बात यह है कि इससे पहले ग्राप जानती हैं कि प्रेस के बारे में एक स्टेटमेंट निकाला । उसके बाद जो दर्घटना हुई महानगर में <u>िया</u> गया हमला The press people were beaten up in Bombay and the Maharashtra Government could not take any action. ग्राज सिखों के बारे में जो बात नहीं गई है इससे पहले माइनोरिटी कम्यनिटी के बारे में यही बात करते ग्राये हैं। जैसे हमारे वरिष्ठ नेता ने कहा है कि वह तो फेंक नस्टाइन बनते जा रहे हैं। भूगर पालियामेंट इसको भ्रेक्टियमाली तहीं ले उही है, तो जैसे कल वहां पसकारों के दिशोध में

जो हंगा**मा ह**न्ना महानगर प्रेस के लोगों

की और दूसरे लोगों को मारा गया कल

बम्बई में सिखों के विरुद्ध दंगे शुरू होंगे ग्रौर शिवसेना करेगी । महाराष्ट्र सरकार पहले की तरह बैठी देखती रहेगी। युनियन गवनेमेट से मेरी मांग है कि वह कार्यवाही करें, यह पार्टी पालिटिक्स का मामला नहीं है जो इनकी मांग है वह जायज है। बीजेपी के शिवसेना के गठबंधन को तोड़ना चाहिए ग्रौर (इं)काग्रेस ग्रगर वाकई देश की एकता चाहती है तो (व्यवधान) वह भी मुस्लम लीग से नाता तोड़े

SHRI JAGESH DESAI: A case has been filed against Bal Thackeray.

THE DEPUTY CHAIRMAN: Now enough has been said on it. Mrs. Jayanthi Natarajan has mover a motion. The Minister of Home Affairs is not here, I will discuss with him. Let him first find out the authenticity of it as to whether he has made the statement or not. Then only appropriate action will be taken.

SHRI S. S. AHLUWALIA: Gentle man is a reputed magazine.

THE DEPUTY CHAIRMAN: The Home Minister is not here. I will talk to him and find out the details. Let him inquire into it. Now that matter is over.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Madam, may I know whether you are allowing Mrs. Jayanthi Natarajan to move the motion?

... (Interruptions) ...

THE DEPUTY CHAIRMAN: That matter is closed.

श्री महेन्द्र सिंह लाउर : मैंडम आप हमें क्यों बोलने नहीं दें रही हैं

जु सङ्गापति : श्रापको स्मा कोलता है, इह मैटर तो झत्म हो गया है आफ़ क्या कह रहे हैं, कोलिये।

भी सहेता कि साठह : जब से पंजाब से कीज नई है, वहां के उद्यवदी भाव-माव कर हरियाणा के अन्दर और पू०वी० के अन्दर घुस रहे हैं । हरियाणा में पहले [श्री महेन्द्र सिंह लाठर]

एक वाक्या हुन्ना था जिसमें 15-16 श्रादमी मारे गये थे ग्रीर कल जो वाक्या टोहना में हुन्ना है उसमें 26 ग्रादमी मारे गये हैं... (व्यवधान)

उपसभापति : इस पर ग्रलग से उ**ज**नका स्पेशल मेशन है ।

श्री महेन्द्र सिंह लाठर : हरियाणा ने एक हुनार नेत्फ लोडिंग राइफ लें सांगी थी, लेकिन केवल सौ दी गई हैं। उप्रवादियों के पास ए०के०-47 गन्स हैं। इसी तर्यह से पंजाब पूलिस ने भी मांग को थी और हरियाणा ने मांग की थी, लेकिन जनकी नहीं दी गई हैं। उप्रवादी भाग-भाग कर हरियाणा के ग्रंदर घुस रहे हैं, वहां पर ला एण्ड ग्रार्डर खत्म हो चुका है। मैं समझता हैं कि सरकार को बताना चाहिये कि वह इस बारे में क्या कदम उठाने जा रहे हैं ग्रौर एक स्टेटमेंट दें... (व्यवधान)।

THE 1)EPUTY CHAIRMAN: There is a special mention on this issue

SHRI N. E. BALARAM: Madam, I think there are no two opinions on this question in this House. The statement made by Mr. Bal Thackeray is fraught with dangerous consequences. This House has condemned it. The point is that the Home Minister should take note of the feelings of this House and take necessary steps. There ends the matter. The Home Minister should tell us what kind of action he will take.

SHR! YASHWANT SINHA: He should come back to the House and tell us what he is doing.

THE DEPUTY CHAIRMAN: The Home Minister is not here. If you trust the Deputy Chairman, I will convey the sense of the House to the Home Minister. The Minister of Parliamentary Affairs is also not here. There are thre other Ministers here, they will also convey it to him.

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RE; PRESS INTERVIEW OF MINISTER OF AGRICULTURE ON THE RECOMMENDATIONS OF THE NATIONAL COMMISSION ON RURAL LABOUR.

SHRI GURUDAS DAS GUPTA: (West Bengal): Madam, Deputy Chairman, I seek your permission to raise an important issue. The "Economic Times" has published an interview of the Minister of Agriculture. He has given it on the 5th November. Fortunately the Minister of Agriculture is now present in the House (Interruptions) ... There was a National Commission on Rural Labour. It was appointed by the then Prime Minister, late Mr. Rajiv Gandhi, This Commission was called upon to prepare an indepth report about the conditions of the rural labour and recommend what the Government should do to improve their lot. That was the terms of reference. The Commission included a number of Members Parliament, a number of leading economists, a number of social activists. The Commission submitted its report on the 30th July to the Prime Minister. The Prime Minister promised that the Government will take note of the report and they will come up with their recommendations to the Parliament. That was the commitment. That promises appeared in the different newspapers. This Commission has recommended that agricultural tax should be imposed. This Commission has recommended many other things like social security minimum wages and all that. He was asked a stuestion by the Reporter of the "Economic Times" to give his opinion on the agricultural tax. He said. quote:

"It is a Commission which has recommended something on rural labour which wants a combined harvest. What can be more absurd than that:

That was the answer to the first ouestion. The second question but to him